

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB-426(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Mr. Rang Lal Verma Vs. M/s PSA Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	For the Petitioner:	Mr. Akshay Ringe, Mr. Anupam Singh, and Mr. Siddharth Joshi, Advocates		

For the Respondent:	None
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ORDER

Affidavit of service has been filed by the Petitioner. Ld. Counsel for the Petitioner submits that tracking report has been filed with the registry vide docket No. 3262 on 18.12.2017. The same has not been received by this Bench.

Renotify this Bench on 16th January, 2018.

—Sd—

(Ina Malhotra)
Member (J)